

THE HIGH COURT OF MEGHALAYA:SHILLONG

NOTIFICATION

Dated, Shillong the, 20th July, 2026

No.HCM.II/283/2013-Estt/155 : In pursuance of the Full Court Resolution dated 15th July, 2026 and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and condition of Service of Officers and Staff) Rules, 2019, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to promote the following Officer and Staff of this Registry to the post indicated against their names w.e.f the date of their joining:

Sl.No	Name	Present Post	Name of the post promoted
1	Smti Samantha Anna Liya Rynjah	Stenographer Grade-I	Assistant Registrar, High Court of Meghalaya created vide Sanction No.LJ(A)70/83/65 dated. 2 nd September, 1987 in the Pay Level-17 (Starting pay of Rs 55,500/-) with PSP of Rs 1250 p.m
2	Smti Shiblylien Kharbudon	Assistant Librarian	Librarian-cum-Research Officer, High Court of Meghalaya created vide Sanction No.LJ(A)19/2005/220 dated. 13 th December, 2014 in the Pay Level-15 (Starting pay of Rs 45,600/-) with PSP of Rs 1250 p.m

Further, until further orders:

Smti Samantha Anna Liya Rynjah shall continue to function as Private Secretary to Hon'ble Mr Justice H.S.Thangkhiew, Judge, High Court of Meghalaya. However, as and when the proposal for creation of a separate cadre for Stenographers in the Registry is cleared by the State Government, Smti Samantha Anna Liya Rynjah shall be absorbed in that cadre in a corresponding equivalent post.

REGISTRAR GENERAL

Memo No.HCM.II/283/2013-Estt/155-A

Dated 20th July, 2026

Copy to :-

1. The Registrar –cum- PPS to the Hon'ble Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.
5. The Commissioner & Secretary to the Government of Meghalaya Law (A) Department, Shillong for kind information.
6. All Registrars/Joint-Registrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
7. The Accountant General (A&E), Meghalaya, Shillong for kind information and necessary action.
8. The Treasury Officer, Shillong South Treasury, Shillong for kind information.
9. The Manager IT, High Court of Meghalaya, Shillong for uploading the same in the official website.
10. The Accountant-cum-Cashier for kind information and necessary action.
11. The concerned promote officer and staff for kind information and necessary action
Personal File of the officer and staff concerned.
12. Office file.


REGISTRAR GENERAL

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